

## **Declaration of Assets and Liabilities**

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of	राजीय (जा-)
MI	1.2.23
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22-23

1<19	4 (3)		Year 20	2
	Pappu Kumar , son,	/daughter/wife of	Late Girjanand Singh	
	Aged 38 years, belonging to	Bihar Legislative As	sembly, Patna	
9	service and presently working as	Driver		
0/23	give herein below the details of the assets	(immovable, movable	, bank balance, etc.) o	f

## **Details of movable assets** A.

myself, my spouse and dependants\*: .

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Sharda Devi	Dependant-1 (Son) Piyush Kumar	Dependant-2 (Son) Ayush Kumar	Dependant-3 (Mother) Bimla Devi
(i)	Cash	8000/-	Nil	Nil	Nil	10,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12,000/-	Nil	8000/-	Nil	60,000/-
(iii)	Bonds, Debentures and Shares in companies	NII	Nil	Nil	Nil *	· · · · · · · · · · · · · · · · · · ·
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. 1353 Monthly.	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Motorcycle Hero Glamour	Nil	Nil	Nil	NiI
(vi)	Jewellery (give details of weight and value)	Gold 15 gram Rs.80,000/-	Gold 50 gram Rs.2,75,000/- Silver 500 gram Rs.25,000	Nil	Nil	Gold 30 gram Rs.1,40,000/- Silver 100 gram Rs.6000/-
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Sharda Devi	Dependant-1 (Son) Plyush Kumar	Dependant-2 (Son) Ayush Kumar	Dependant-3 (Mother) Bimla Devi
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Jalwar Dist-Gaya 100 Dismil Rs. 8 Lakh
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Jalwar Dist-Gaya 4 Dismil Rs. 4 Lakh
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on January 2023
(a)	(i) Loans from Banks	State Bank of India	13.000/-
1-7	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

	(c) dues to departments dealing with supply of electricity	Nil	Nil
- 2	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account	Nil Pan No. DLWPK2923Q	N/A
	Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil ·	Nil
	(iv) Property Tax	Nil	Nil

## C. Personal Detail

GPF/CPF/PRAN No.	:-	110023919366
Gender	:-	M (M/F)
Date of Birth	;-	0 1 0 2 1 9 8 4 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	BLAS Service (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Gaya
I hereby de knowledge and be		that the above details are true to the best of my

Signature ... 4 Ct. 3 21. 2

Name of Employee: Pappu Kumar

Place: Patna Designation: Driver

Date: 8 -.. 2 -. 2 -3 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.